

[Print](#)**Defective Case Register from 2026-03-17 to 2026-03-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMAPL/900/2026	DIPTI RANJAN BHOKTA	2026-03-17	1. Period of Delay 58 days delay. 2. c.copy of order not page mark as well as Index.
2	D-CMP/11133/2026	ASHOK KUMAR SAHOO	2026-03-17	Petitioner No-4 not reflected in the Plaint of the Trial Court.
3	D-CMP/10205/2026	SANJAY KUMAR PATTANAİK	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-ABLAPL/7755/2026	MD. GOLAM MADANI	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Name of Informant in Para 2 be redacted. 2. Name of Pet. No.1 in Para 3 not correct.
5	D-TRP(C)/10993/2026	RANJITA SINGH	2026-03-17	Provision of Law Not Correctly furnished.Subject code Not furnished
6	D-ABLAPL/7772/2026	SAROJ KUMAR PADHY	2026-03-17	1. Paragraphs mentioned in the petition are not under the Affidavit. 2. Annexures are not attested.
7	D-WP(C)/10535/2026	SUSHREE SANGITA PASAYAT	2026-03-17	page nos.16 to 19 partially neat
8	D-WP(C)/10473/2026	ALOK KUMAR MOHAPATRA	2026-03-17	1.page no.24 partially legible. 2. paragraphs not furnished in declaration of affidavit.
9	D-ABLAPL/7774/2026	RAKESH BEHERA	2026-03-17	1. Annexure 1 is not properly legible i.e. Page No. 7 9 and 10.
10	D-WP(C)/10474/2026	NIRANJAN PANDA	2026-03-17	Nomenclature not correct in sl.5 of affidavit and s/o name in affidavit not tally with cause title.
11	D-CRLMP/7491/2026	ANUP NARAYAN BRAHMACHARI	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-ABLAPL/7819/2026	BISHWARANJAN SAHU	2026-03-17	Occupation not mentioned in the Affidavit.
13	D-MATA/11213/2026	LALITENDU MISHRA	2026-03-17	1. Period of Delay 2 days
14	D-ABLAPL/7822/2026	ASISH KUMAR RAY	2026-03-17	Date of FIR does not tally with petition and Book mark Index.
15	D-WP(C)/11396/2026	RAMAKRISHNA BISOI	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-CRLREV/7623/2026	DEBIDUTTA MOHAPATRA	2026-03-17	1 Criminal Misc.Case-49/2026 not mentioned in Entire petition.
17	D-WP(C)/11270/2026	CHITRASEN PARIDA	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Paragraphs not correctly furnished.
18	D-WP(C)/10418/2026	ABHILASH MISHRA	2026-03-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
19	D-WP(C)/11211/2026	ARCHANA BEHERA	2026-03-17	30-OTHER DEFECT (IF ANY)

				Age and fathers name not mentioned in the cause title.
20	D-LAA/11003/2026	AJODHYA RANJAN DASH,A.G.A	2026-03-17	put up for S.R. after furnishing correct valuation of the appeal and court fee payable
21	D-ABLAPL/7761/2026	MRITUNJAY BANERJEE	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Paragraphs not properly serial numbered in petition. 2. Paragraph declaration incomplete.
22	D-CONTC/9741/2026	UPENDRA KUMAR SAMAL	2026-03-17	COPY OF CAUSE TITLE IN W.P(C) NO.5457/2025 BE FILED THEN PUT UP FOR SR
23	D-CONTR/7183/2026	ADV.	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGE NO. 14 NOT LEGIBLE. AS PER ORDER NO.01 DTD. 17.10.2025 PASSED IN CONTR. 18/2025 IT MAY BE REGISTERED AS CONTC.
24	D-CONTR/7753/2026	MANORANJAN PADHI	2026-03-17	AS PER ORDER NO.01 DTD.17.10.2025 PASSED IN CONTR NO. 18/2025 IT MAY BE REGISTERED AS CONTC
25	D-CONTR/7751/2026	ADV.	2026-03-17	INCOMPLETE ADDRESS OF OPP.PARTY IN C.T. 2. AS PER ORDER NO.01 DTD.17.10.2025 PASSED IN CONTR. NO.18/2025 IT MAY BE REGISTERED AS CONTC.
26	D-CMAPL/8494/2026	AJAYA KUMAR DASH	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
27	D-ABLAPL/7760/2026	PRIYA RANJAN SINGH	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Incomplete Ann.1 and 2 filed. 2. Name of Pet. No. 1 in CT not tally with signature.
28	D-ABLAPL/7798/2026	SANTOSH KUMAR DASH	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-BLAPL/7644/2026	SUSHANTA KUMAR SAMANTARAY	2026-03-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-ABLAPL/7675/2026	SAMBIT BISWAL	2026-03-17	sl.1 of affidavit not tally with C.T.
31	D-ABLAPL/7426/2026	ARIJEET MISHRA	2026-03-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
32	D-ABLAPL/7703/2026	AMIT KUMAR NATH	2026-03-17	page nos.9 to11 13 and 14 not neat and legible.
33	D-ABLAPL/7677/2026	TUKUNA KUMAR MISHRA	2026-03-17	1. Page no.13 not neat and legible. 2. Sl.no.2 of affidavit not tally with cause title
34	D-WP(C)/11268/2026	ANUBHAB MAHAKUD	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not mentioned in the affidavit.
35	D-ABLAPL/7781/2026	KAILASH CHANDRA PRADHAN	2026-03-17	1. P.S. name mentioned in First para of the petition, Prayer portion and Synopsis are not correct.
36	D-WP(C)/10907/2026	MADHUMITA PANDA	2026-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/10886/2026	MADHUMITA PANDA	2026-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-WP(C)/11266/2026	ANUBHAB MAHAKUD	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
39	D-ABLAPL/7670/2026	ARNAV DASH	2026-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. paragraphs not correct in affidavit. 3. page nos. 15 to 17 partially legible.4 case no. and name of the court not furnished in entire petition
40	D-CRLMC/7505/2026	PRASANTA KUMAR ROUSTRAY	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Copy of charge sheet to be filed.
41	D-ABLAPL/7689/2026	JNYANANANDA PANDA	2026-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.9 not available as per index. 2. page nos. 10 and 11 partially neat.
42	D-CRLMC/7934/2026	RASHMI RANJAN MISHRA	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.8 Annex-2 not exhibited.
43	D-CRLMC/7148/2026	SHYAM SUNDAR CHHUALSINGH	2026-03-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim friend from Synopsis.
44	D-BLAPL/7726/2026	RABINDRA NATH PRUSTY	2026-03-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-RVWPET/11676/2026	SUBASH CHANDRA RATH	2026-03-17	1. Period of Delay 31 days delay. IA not filed.
46	D-ABLAPL/7747/2026	AMITAV TRIPATHY	2026-03-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Reference certificate not correct as per FIR details. 2. Page marking of Ann.2 in Index not correct. 3. Ann.1 page 9 not legible.
47	D-ABLAPL/7762/2026	DEBASNAN DAS	2026-03-17	1. Page No. 13 is not properly placed,i.e. up side down.

48	D-CRLMC/7507/2026	JAYADEBA BEHERA	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Copy of charge sheet to be filed.
49	D-CRLMC/7504/2026	DEO KUMAR AJMERA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in declaration.2.Age of the deponent in affidavit does not tally with declaration.3.Name of the Lower court not mentioned in Index and petition
50	D-WP(C)/11489/2026	RUDRA NARAYAN PARIJA	2026-03-17	Page 36 to 40 not neat.
51	D-BLAPL/7641/2026	MANAS RANJAN KHATUA	2026-03-17	14-NOT PROPERLY INDEXED. 1. Annexure-2 not properly Paginated. 2. C.T. (S) case No. mentioned in petition not tally with Rejection order
52	D-ABLAPL/7707/2026	LALITENDU MISHRA	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Ann.4 page 42 45 and 64 uploaded upside down.
53	D-WP(C)/10883/2026	MADHUMITA PANDA	2026-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WP(C)/10114/2026	RAMA CHANDRA MOHANTY	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-WP(C)/10989/2026	GYANRANJAN MAHAPATRA	2026-03-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. Serial no 5 in the affidavit not correctly mentioned.Page marking not proper.D.Fee of Rs.50/- not paid in the v.nama.Varnacular Certificate not mentioned in the affidavit of the I.A.
56	D-ABLAPL/7770/2026	AMLAN MOHANTY	2026-03-17	1. Page No. 10 is not legible properly.
57	D-RVWPET/11678/2026	SUBASH CHANDRA RATH	2026-03-17	Period of Delay 28 days IA not filed.
58	D-WP(C)/10385/2026	ALOK KUMAR MOHAPATRA	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-CRLA/7912/2026	PRATIK NAYAK	2026-03-17	As per judge. vide annex.1 G.R. no not furnished in the petition and I.As
60	D-WP(C)/10386/2026	M. BALAKRISHNA RAO	2026-03-17	30-OTHER DEFECT (IF ANY) Rule -8 of the Orissa High Court PIL Rule not complied with.
61	D-WP(C)/10867/2026	DHANESWAR BEHERA	2026-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-CRLMC/7558/2026	RUCHI RAJGHARIA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Age of the deponent in affidavit does not tally with cause title in the petition and I.A..2. Paragraph no. not correctly furnished in the petition.3.Prayer not furnished in the petition.4. Page no.37 not neat and legible.5. C.Copy of F.I.R. to be filed.
63	D-WP(C)/10497/2026	PANCHANAN SAHOO	2026-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.15 22 and 23 not neat and legible.
64	D-ABLAPL/7782/2026	SUDHANSU SEKHAR DASH	2026-03-17	1. Paragraphs mentioned in the petition are not under the Affidavit.
65	D-RSA/11334/2026	ABHILASH MISHRA	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.4191.75 Payable Claiming for exemption. Income Certificate of the Appellant No-1 Not Filed 2.C.fee Payable be corrected.Put up for further S.R after filing the Income Certificate for exemption and computing the period of limitation.
66	D-CRLMC/7575/2026	AKASH ACHARYA	2026-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.As per impugned order under Annexure-1,the name of the Lower court not furnished in the petition.
67	D-RSA/11325/2026	SUDHEER KUMAR SAHOO	2026-03-17	Leave to prosecute the Appeal on behalf of Rs.No-2 and 3 be filed.
68	D-BLAPL/7709/2026	KHUSBU PANIGRAHI	2026-03-17	30-OTHER DEFECT (IF ANY) Occupation not furnished in Affidavit.Page No.64 not Legible.
69	D-WP(C)/10987/2026	GYANRANJAN MAHAPATRA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Serial no 5 in the affidavit not correctly mentioned .Page marking not proper.D.Fee of Rs.50/- not paid in the v.nama.
70	D-ABLAPL/7734/2026	DURGADATTA MOHAPATRA	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Incomplete Ann.1 filed.
71	D-WA/10756/2026	PRABIR KUMAR RAY,A.G.A	2026-03-17	Status of respondent not furnished.

72	D-CRLA/7129/2026	SOUMYA RANJAN MOHANTY	2026-03-17	8-CAUSE TITLE NOT IN ORDER. Status and name of P.S. of appellant not furnished.
73	D-CRLA/7929/2026	SHIBANI SHANKAR PRADHAN	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Receipt showing service of copy on vigilance not filed
74	D-WA/9593/2026	ADITYA PATI	2026-03-17	1. Period of Delay 10 days IA not filed 2. IA not filed for condonation of delay.
75	D-WP(C)/11367/2026	PITAMBAR BEHERA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.2. Annexure-2 not page in Book mark.
76	D-CRLMC/7620/2026	SOUBHAGYA KUMAR DASH	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Age of the deponent in affidavit does not tally with declaration.2. Page no.43 not properly rotate.
77	D-CRLA/7700/2026	DINESH KUMAR MOHANTY	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-BLAPL/7725/2026	KARUNAKAR NAYAK	2026-03-17	30-OTHER DEFECT (IF ANY) In Annexure-1 FIR copy not properly arranged
79	D-ABLAPL/7730/2026	GYANENDRA MALLICK	2026-03-17	1. Occupation of Deponent not mentioned in Affidavit
80	D-RPFAM/10703/2026	BRAHMANANDA TRIPATHY	2026-03-17	Period of Delay 83 days.
81	D-RPFAM/10718/2026	UMA CHARAN MISHRA	2026-03-17	Good ground not furnished.
82	D-WP(C)/11519/2026	INDRAMANI SAHOO	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Annex- 1 not mentioned in petition. 3 Age of petitioners -2 and 3 not mentioned
83	D-RVWPET/11395/2026	ASHOK KUMAR DAS	2026-03-17	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
84	D-RVWPET/6101/2026	PRNOY MOHANTY	2026-03-17	Legible copy of page no. 29 to be filed.
85	D-CMP/11335/2026	HIMANSHU BHUSAN DASH	2026-03-17	3-AUTHENTICATION FEE IS DEFICIENT.
86	D-WA/10722/2026	KALI PRASAD NANDA	2026-03-17	i) Page mark not properly book mark. ii) District not mention in R-2
87	D-WP(C)/10670/2026	BIJAYA KUMAR BEHERA 1	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Date of copy of notice vide annex-12 not tally with Index.Paragraph not correctly mentioned

				in the affidavit.
88	D-CMP/11049/2026	SANTOSH KUMAR SAMANTARAY	2026-03-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
89	D-WP(C)/11449/2026	RAMANI RANJAN MOHANTY	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-ABLAPL/7636/2026	DURGA PRASAD JENA	2026-03-17	1. Page No.10 and 11 are not properly legible. 3. Annexure 3 is not correctly mentioned in Para 7 of the petition. 3. Annexures are not properly attested
91	D-WP(C)/11596/2026	JITENDRA SAMANTARAY	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
92	D-MACA/9553/2026	PRASANTA KUMAR MAHALI	2026-03-17	30-OTHER DEFECT (IF ANY) Further SR after disposal of IA reg limitation
93	D-WP(C)/11310/2026	SUBHADUTTA ROUTRAY	2026-03-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.3 not executed Vnama.
94	D-CRLMC/7649/2026	SK. ZAFARULLA	2026-03-17	30-OTHER DEFECT (IF ANY) 1. C.Copy of F.I.R. and Cognizance order to be filed
95	D-WP(C)/11198/2026	BRAHMANANDA TRIPATHY	2026-03-17	1. Pages - 50 and 51 not legible
96	D-MACA/9572/2026	PRASANTA KUMAR MAHALI	2026-03-17	30-OTHER DEFECT (IF ANY) further SR after disposal of IA reg -limitation
97	D-MATA/11066/2026	RANJAN KUMAR ROUT	2026-03-17	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fee of Rs 6/ on the Copy of Trial Court Judgement not paid
98	D-WP(C)/10638/2026	BRAHMANANDA TRIPATHY	2026-03-17	1. Index not properly page mark.2 Paragraphs not mentioned in declaration.
99	D-CONTC/8891/2026	ADV.	2026-03-17	1. Age of the petitioner No.127 not furnished in cause title.
100	D-BLAPL/7697/2026	JAYANTI PANIGRAHI	2026-03-17	As per index, annexs. are not properly furnished then S.R . will be made
101	D-WP(C)/10976/2026	SOUMYA JYOTI BISWAL	2026-03-17	14-NOT PROPERLY INDEXED. Page marking not complete in index
102	D-CRLMC/8083/2026	SUSANTA KUMAR BARAL	2026-03-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-CONTC/8998/2026	ADV	2026-03-17	1. Father name of the petitioner not furnished in cause title
104	D-WP(C)/10893/2026	MADHUMITA PANDA	2026-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-WP(C)/10353/2026	JYOTIRMAY GUPTA	2026-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)

				1. Page no.26 not neat and legible.2.Date of order under Annexure-8 does not tally with para-11 of the petition.
106	D-WP(C)/11615/2026	KISHORE KUMAR MISHRA	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Year of WP(C) No. under Annexure-3 not furnished in Index and para-6 of the petition.
107	D-TRPCRL/8054/2026	PABITRA KUMAR NAYAK	2026-03-17	30-OTHER DEFECT (IF ANY) Subject code not correctly furnished.Provision of Law Not Correctly furnished.
108	D-CONTC/8964/2026	SATYAJEET SINGH	2026-03-17	1. Date of representation not correctly furnished in Date chart
109	D-WP(C)/10341/2026	BINAYAK MOHAPATRA	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Put up for S.R. after Pagination of the petition along with annexures.
110	D-BLAPL/7699/2026	DIBYA JYOTI SAHOO	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Description of Ann.1 in Index not correct.
111	D-CMP/11285/2026	PABITRA MOHAN BEHERA	2026-03-17	1.The Year of the Trial Court Case be corrected in the entire Petition and in the Index.2.Date of order mentioned under Annex-2 be corrected.
112	D-CMP/10963/2026	RUCHIR MISHRA	2026-03-17	Question of Maintainability
113	D-WP(C)/10874/2026	MADHUMITA PANDA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not furnished in declaration.
114	D-CONTC/8999/2026	ADV	2026-03-17	1. Father name of the petitioner not furnished in cause title.
115	D-CONTC/9749/2026	ADV.	2026-03-17	30-OTHER DEFECT (IF ANY) Name of the contemnror to be indicated in the petition.
116	D-FAO/11173/2026	AMARENDRA PRASAD RAY	2026-03-17	Period of Delay 991 days.
117	D-WP(C)/11617/2026	KISHORE KUMAR MISHRA	2026-03-17	1. Year of WP(C) No.under Annexure-3 not correctly furnished in Index and para-6 of the petition.
118	D-WP(C)/10871/2026	MADHUMITA PANDA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not furnished in declaration.
119	D-WP(C)/10112/2026	KUNAL KUMAR SWAIN	2026-03-17	30-OTHER DEFECT (IF ANY) W.P.(C) No.20875 of 2025 mentioned in the Index(Anx-3) and para-7 body of the petition not tally with under annex-3.

120	D-WPCRL/7690/2026	SANJAY KUMAR PATTANAİK	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.20 21 25 NOT NEAT and LEGIBLE
121	D-CONTC/9523/2026	SANGRAM JENA	2026-03-17	Petitioner no. 2 not executed in V. nama.
122	D-WP(C)/10390/2026	ALOK KUMAR MOHAPATRA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not mentioned in the affidavit.
123	D-WP(C)/10399/2026	ALOK KUMAR MOHAPATRA	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial no-4 in the affidavit not correctly mentioned and also paragrah.
124	D-CONTC/11071/2026	ADV.	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-WP(C)/10402/2026	SIBA SANKAR SAMANTARAY	2026-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
126	D-WP(C)/10877/2026	MADHUMITA PANDA	2026-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D-BLAPL/7667/2026	CHINMAY MOHANTY	2026-03-17	Case pending before the Lower Court not properly mentioned in petition.
128	D-RPFAM/11036/2026	MISS NAMITA PATTANAİK	2026-03-17	Period of Delay 618 days.
129	D-ABLAPL/7428/2026	RAJIB LOCHAN PATTNAİK	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Reference certificate not tally with F.I.R details
130	D-RPFAM/11141/2026	RAMANI KANTA PATTANAİK	2026-03-17	Being aggrieved and good ground certificate not furnished.
131	D-ABLAPL/7427/2026	ARIJEET MISHRA	2026-03-17	30-OTHER DEFECT (IF ANY) 1. Reference certificate not tally with F.I.R details attached with application.
132	D-WP(C)/10902/2026	MADHUMITA PANDA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not furnished in declaration.
133	D-WP(C)/10394/2026	ALOK KUMAR MOHAPATRA	2026-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not mentioned in the affidavit.

134	D- CONTC/10280/2026	ADV	2026-03- 17	1. A.fee Rs. 2.25/- to be paid on C.copy of annex.1
135	D-CONTC/8534/2026	ADV.	2026-03- 17	COMPLETE ADDRESS OF OPP.PARTY BE FURNISHED IN C.T
136	D- ABLAPL/7752/2026	MANORANJAN ACHARYA	2026-03- 17	30-OTHER DEFECT (IF ANY) 1. Date of FIR in Date Chart not correct.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 17-03-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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